

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 13th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) IA No.254/2022 & 112 & 113/2023	Dr. Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & 2 Ors	Mr. TK Bhaskar	Mr. K. Moorthy
WITH				
2	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran For Caveator
4	Comp App (AT) (CH) (Ins) No.160/2023 For Condone Delay IA No. 528/2023	SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd.	Mr Anant Merathia	
WITH				
5	Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023	Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd.	M/s R Madana Gopal	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (Ins) No.179/2022	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar RP, The National Sewing Thread Company Ltd	Mr. M. Palanimuthu	Mr. Karan Valecha
7	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin & 2 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman- R2 & R3
9	Comp App (AT) (CH) (Ins) No. 128/2022	Ms. Baiju P. Former IRP of Krisenter Impex Pvt ltd Vs Al Sadiq Sweets &Anr	M/s. Mokshavati K	Mr. Sankar P Panicker-R2
10	Comp App (AT) (CH) (Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu	Mr. MS Vishwanathan	Ms. Akshita D
11	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions PPvt. Ltd. Vs K.R. Giri Babu & Anr	Mr. Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
12	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Mrs. Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain

13	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginnings & Pressings Vs The Sri Venkatesa Mills Pvt. Ltd	Mr. Rishabh Gupta	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
15	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. JR Jayant Mr. Pranava Charan
16	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan Mr. Advait Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
17	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
18	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 2 Ors	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3
19	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal – Director Vs M/s. Technology Frontiers (India) Private Limited & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan

20	Comp App (AT) (CH) No. 110/2022 For Condone Delay IA No. 977/2022 For Exemption IA No. 975/2022 Ex- Parte Relief IA No. 976/2022 For Correction IA No. 77/2023	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar
21	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs. V Venkata Sivakumar & 6 Ors	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan
22	Comp App (AT) (CH) (Ins) No.157/2022 For Stay IA No. 363/2022 For Exemption IA No. 364/2022 Leave to file IA No. 366/2022 To Implead IA No. 687 & 688/2022	Sree Easwari Traders Vs Mr. Mahalingam Suresh Kumar RP of M/s. Sri Venkat Ram Spinners (P) Ltd	Mr. K.K. Sivashanmugam	Mr. AG Sathiyararayana
23	Comp App (AT) (CH) (Ins) No.167/2022	Captain Sahil Seghal Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
		WITH		
24	Comp App (AT) (CH) (Ins) No.168/2022	Captain Saket Chaurasia Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
25	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
26	TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019)	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Aaditya A Pande	Mr. Amar Gupta- R4

2.00 P.M

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
28	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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